

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH.

...

O.A. No. 408 of 1995

Dated: 5.9.1995

Dr. A.N. Singh son of Sri Shambhu
Dayal Singh, R/o 246-J Gayatri Nagar
Teliarganj, Allahabad, at present posted on
the post of Batanist in B.S.I., C.C. Allahabad
... Applicant.
(By Advocate Satish Dwivedi and Sri
Anil Dwivedi)/

VERSUS

1. Union of India, through the Secretary
Ministry of Environment and Forest,
Govt. of India,
New Delhi.
2. The Director, Botanical Survey
Of India, H.O.P-8 Braibourne Road,
Calcutta-1.
3. The Joint Director, Botanical Survey
of India Central Circle, 10 Chatham Lines,
Allahabad-4 Respondents.

(By Advocate Sri N.B. Singh)

O R D E R

(By Hon. Mr. S. Das Gupta, Member(A))

This O.A. was filed challenging the order dated 20.3.1995 (Annexure-A1) and the order dated 29/30.3.1995 (Annexure-A 2) by which the applicant has been treated as released w.e.f. 1.5.1995. The prayer of this application was for quashing of these two orders. By the order dated 2.5.1995 which is annexed with the C.A. it appears that the respondents have cancelled the order of promotion and transfer of the applicant. Since the challenge was to his transfer out of Allahabad, it would appear that the present O.A. has become infructuous.

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In case the applicant is aggrieved by cancellation of his promotion, the same would constitute a separate cause of action and ~~is~~ does not under challenge so far as this application is concerned. This application is, therefore, disposed of as having become infructuous. No order as to costs.

W.C.
MEMBER (A)

(N.U.)